

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 3754**  
TO BE ANSWERED ON 09.08.2016

**Use of Wildlife**

3754. SHRI C. S. PUTTA RAJU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any plan to make a distinction between the 'use of wildlife for cultural and religious practices' and 'hunting' and if so, the details thereof;
- (b) whether a list, sanctioning cultural activities that warrant wildlife use, has been prepared and if so, the details thereof; and
- (c) whether a list of animals that can be killed or captured for cultural and religious reasons has been prepared and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT,  
FOREST AND CLIMATE CHANGE**

**(SHRI ANIL MADHAV DAVE)**

- (a) The Ministry of Environment, Forest and Climate Change has received representations from peoples' representatives and citizens for consideration of granting permission for capture of snakes during the festival of 'Nagpanchami'. The Wild Life (Protection) Act, 1972 is under review in the Ministry. No final decision for use of wildlife for cultural and religious practices and for 'hunting' has been taken in the Ministry.
- (b) and (c) No, Sir.

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